

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT)(Ins) No. 465 of 2019

IN THE MATTER OF:

Ashok Kumar Bansal

...Appellant

Versus

Panjab National Bank & Anr.

...Respondents

Present

For Appellant: Mr. Rajiv Ranjan, Senior Advocate with Ms. Rukmini Mukherjee, Ms. Shankasi Mishra, Advocates.

**For Respondent: Mr. Rajesh Rattan Advocate for PNB.
Mr. Amish Tondon, Ms. Ruchi Sindhwani, Ms. Megha and
Mr. Ayush Advocates for 'Liquidator'**

ORDER

07.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 03rd September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/sk/